

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
01-05-2024 AT 10:30 AM**

**CP (IB) No. 27/59/HDB/2024**  
u/s. 59 of IBC, 2016

**IN THE MATTER OF:**

Mr. Sailesh Baheti, Liquidator for  
M/s. Reconstructive Surgery India

**...Petitioner**

**AND**

Registrar of Companies, Telangana

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Learned PCS Mr Piyush Gandhi, Liquidator present through Video Conference.  
None appeared for ROC.

It is stated that ROC observations filed. Let the Court Officer verify and state whether the same is filed or not if filed, for compliance two weeks' time granted and call on 14.06.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**